

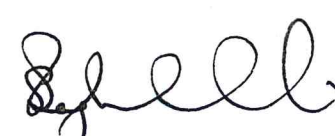


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	IA 57/17 in TP 70/16	For considera- tion of IA 57/17 – to file addl. objections	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	V-L A K S H M O J I A O 9448 313 483.	Self R-6.	
2.	RIDHIMA. T 8123013569	Petitioners 1-3	
3.	C.K.Nandakumar Raghuram Cadambi 9900039559	R1 to R4	

Counsel for petitioner in IA 57/17 is present. Shri C.K. Nandakumar, Advocate has filed vakalat for petitioner in IA 57/17 who are Respondents No.1,2,3 and 5 in the main petition. He has also filed a memo with annexures. Counsel for respondents in IA 57/17 is present. She has filed reply to the additional documents filed by petitioners in IA 57/17.

Heard the counsel for petitioners in IA 57/17. For hearing the counsel for respondents, list it on 26.09.2017.


MEMBER (J)


MEMBER (T)